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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/2016
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA
SOCIETA COOPERATIVA
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	Sandeep Kumar. for Ananth Kumar	Counsel for Petitioner	
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ORDER

Counsel for petitioner present and prayed further time for filing memo for withdrawing the petition with the consent of the other side. Time extended at request. Put up on 11.10.2017 at 10.30 A.M.

-sd/-

K Anantha Padmanabha Swamy
Member (Judicial)

bc